

CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

Caravans Building, 15, Civil Lines, Post bag No. 6, JABALPUR- 482 001

13
Hrishi Mitra Sharma

Dated 3.5.08

Sub Meena Rajay and

Registration No.

44 CCP 25/08

..... Applicant (s)

1.4.2005

Applicant by Shri M. Saini
Heard the learned counsel for the applicant.
The learned counsel for the applicant seeks

permission to withdraw this CCP. Permission is
granted. Accordingly, this CCP is dismissed as
withdrawn, with liberty to the applicant to approach
the Tribunal if he still feels aggrieved and so
advised.



Sd/-
(Ms. Sadhna Srivastava)
JM

Sd/-
(M.P. Singh)
VC

सत्य प्रतिलिपि

उप-निर्देश
DY. REGISTRAR
केन्द्रीय प्रशासनिक न्यायालय
CENTRAL ADMINISTRATIVE TRIBUNAL
जबलपुर
JABALPUR BENCH, JABALPUR

To
Shri M. Saini
Advocate
Jabalpur

Issued
On 3.5.05
BS